

crores of rupees are due to the public sector financial institutions;

(b) whether the management of the company has recently submitted any new proposal for this purpose; and

(c) if so, the details of the same and the action taken thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). A number of steps were considered to revive this company but nothing fructified. The management of the company have recently come up with a proposal for diversification by the manufacture of a new form of Trichloroethane so that its operations may become viable. It is proposed to evaluate this proposal.

Rehabilitation Projects for repatriates from Sri Lanka

194. SHRI K. T. KOSALRAM: Will the Minister of SUPPLY AND

REHABILITATION be pleased to state:

(a) the details of existing rehabilitation projects for the repatriates of Sri Lanka; and

(b) the details of rehabilitation projects that are in existence for the Bangla Desh Refugees and also refugees from Burma, Singapore and Malaysia?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGNON): (a) A statement (I) is attached.

(b) A statement (II) giving the details of the rehabilitation projects that are in existence for the displaced persons from former East Pakistan (now Bangladesh) and the repatriates from Burma, is attached. It may be stated that there has been no repatriation of the persons of Indian origin either from Singapore or Malaysia.

Statement—I

S.No.	Name of the Project/Scheme	Total Capital Cost (Rs. in lakhs)	Total employment potential (No. of families)	Employment provided so far (No. of families)	Remarks
1	2	3	4	5	6
1.	Tea Plantation, Nilgiris, Tamil Nadu	612.45	1875 phase I } 750 phase II }	2003	
2.	Rubber Plantation, Kanyakumari Tamil Nadu.	124.63	285	237	
3.	Cinchona Plantation Coimbatore, Tamil Nadu	*5.00	125	125	This is an on going scheme of the State Govt. The Govt. of India has provided for Housing assistance only.

*Reflects amount actually released.

1	2	3	4	5	6
4.	Sullia, Subramanya Rubber Plantation, Distt. South Kanara, Karnataka.	673.97	1110	928	Indicates the proposed revised outlay etc.
5.	Coffee Plantation, Visakhapatam, Andhra Pradesh	34.38	125	73	.
6.	Rubber Plantation, Punalur, Distt. Quilon, Karala.	477.00	675	446	
7.	Cardamom Plantation, Palghat, Kerala	22.50	125	69	Employment being provided in the ongoing scheme of the Govt. of Kerala.
8.	Rubber Plantation Katchal, A. & N. Islands.	49	This is a scheme of Ministry of Agriculture. No financial assistance has been provided by the Department of Rehabilitation.
9.	Tamil Nadu State Farms Corporation, Neyveli, etc. Tamil Nadu.	80.12	1335	791	
10.	Land Colonisation Schemes in various Districts of Tamil Nadu numbering 44	*103.62	2394	1938	*Reflects amount actually released.

Besides, Sri Lanka repatriated have also been settled in Small Trade/Business and by providing employment in various Public/Private Sector Undertaking including Spinning Mills

Statement—II

I-Refugees from former East Pakistan (now Bangladesh):

S. No.	Name of rehabilitation projects	No. of families rehabilitated upto 31-12-1980
1	2	3
1.	Dandakaranya Project.	22,986
2.	Chandrapur Rehabilitation Project (Maharashtra).	5,652
3.	Isagaon Rehabilitation Project (Andhra Pradesh).	1,782
4.	Sindhanur Rehabilitation Project (Karnataka).	644
5.	Rehabilitation Project in the districts of Betul, Panna, Surguja, Raigarh and Satna in Madhya Pradesh.	4,761

In addition, families of migrants from former East Pakistan have been settled in agriculture and non-agricultural occupations in small schemes in different States.

II-Repatriates from Burma :

1	2	3
1.	Sindhanur Rehabilitation Project (Karnataka).	162
2.	Betul Rehabilitation Project (Madhya Pradesh).	116

In addition Burma repatriate families have also been settled under Land Colonisation Schemes and various agricultural and non-agricultural occupations in various States.